Regd. No. CHD/0093/2012-2014

Haryana Government Gazette

EXTRAORDINARY

Published by Authority

© Govt. of Haryana

CHANDIGARH, FRIDAY, SEPTEMBER 6, 2013
(BHADRA 15, 1935 SAKA)

HARYANA VIDHAN SABHA SECRETARIAT

Notification

The 6th September, 2013

No. 19—HLA of 2013/62.—The Haryana Cattle Fairs (Amendment) Bill, 2013, is hereby published for general information under proviso to Rule 120 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly :—

Bill No. 19—HLA of 2013

THE HARYANA CATTLE FAIRS (AMENDMENT) BILL, 2013

A

BILL

further to amend the Haryana Cattle Fairs Act, 1970.

Be it enacted by the Legislature of the State of Haryana in the Sixty fourth Year of the Republic of India as follows :—

1. This Act may be called the Haryana Cattle Fairs (Amendment) Act, 2013. Short title.

2. In clause (b) of section 2 of the Haryana Cattle Fairs Act, 1970, the word and sign "elephant," shall be omitted. Amendment of section 2 of Haryana Act 30 of 1970

STATEMENT OF OBJECTS AND REASONS

As there is a complete ban on the sale and purchase of elephants all over India, therefore, it is necessary to delete the word 'elephant' in clause (b) of section 2 of the Haryana Cattle Fairs Act, 1970.

BHUPINDER SINGH HOODA,
Chief Minister, Haryana.

Chandigarh :
The 6th September, 2013.

SUMIT KUMAR,
Secretary

[प्राधिकृत अनुवाद]

2013 का विधेयक संख्या 19—एच० एल० ए०

हरियाणा पशु मेला (संशोधन) विधेयक, 2013
हरियाणा पशु मेला अधिनियम, 1970
को आगे संशोधित
करने के लिए
विधेयक

भारत गणराज्य के चौंसठवें वर्ष में हरियाणा राज्य विधानमण्डल द्वारा निम्नलिखित रूप में यह अधिनियमित हो :—

1. यह अधिनियम हरियाणा पशु मेला (संशोधन) अधिनियम, 2013, कहा जा सकता है । संक्षिप्त नाम।

2. हरियाणा पशु मेला अधिनियम, 1970 की धारा 2 के खण्ड (ख) में, "हाथी " शब्द तथा चिह्न का लोप कर दिया जाएगा । 1970 के हरियाणा अधिनियम 30 की धारा 2 का संशोधन।

उद्देश्यों तथा कारणों का विवरण

सम्पूर्ण भारत मे हाथियो की खरीद फरोख्त पर पूर्ण प्रतिबन्ध है। अत: हरियाणा पशु मेला अधिनियम, 1970 की धारा 2 के खण्ड (ख) मे वर्णित हाथी शब्द का आलोप करना आवश्यक है।

भूपेन्द्र सिंह हुड्डा,
मुख्य मंत्री, हरियाणा।

चण्डीगढ़।
दिनांक: 6 सितम्बर 2013

सुमित कुमार,
सचिव

3147—HGS—H.G.P., Chd.